CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 14/2004 IN MA NO. 76/2004 OA NO. 510/2001

This the 15th day of April, 2004

HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

- 1. National Federation of the Blind through its General Secretary, Mr. S.K.Rungta
 Having its office at 2721, Chowk Sangtrashan, Pahar Ganj, New Delhi.
- Anil Kumar Singh
 S/o Sh. Suraj Pal Singh
 R/o C/o National Federation of the blind
 2721, Chowk Sangtrashan,
 Pahar Ganj, New Delhi.
- 3. Devi Prasad Yadav
 S/o Sh. Lal Bahadur Yadav
 R/o St. No.25B,
 Behind MCD Primary School
 Swatantra Nagar Colony,
 Narela, Delhi-40.
- 4. Ram Karan Sharma
 S/o Sh. Mahendra Sharma
 R/o 242, Rajpur, Gurmandi
 Delhi-7.
- 5. Manisha Goyal
 D/o Sh. Shiv Kumar Goyal
 R/o D-34, 3rd Floor,
 St. No.2, Laxmi Nagar,
 Delhi-92.
- 6. Vinod Singh Patwal
 S/o Anand Singh Patwal
 R/o 432-H, Pkt.-II, Phase-I,
 Mayur Vihar, Phase-I,
 Delhi.

(None).

Versus

Sh. T.T.Joseph, Chairman
Delhi Subordinate Services Selection Board
Having its office at
UTCS Building
Behind Karkardooma Court Complex,
Viswas Nagar, Shahdara,
Delhi-32.

(By Advocate: Sh. George Paracken)

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ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

OA-510/2001 was disposed of by order dated 8.3.2002 with the following directions:-

"Pleadings reveal that out of the aforesaid 863 vacancies 30-32 vacancies are for Telephone Operators, and as per the results of the selection declared by Govt. of NCT of Delhi on 16.12.2000 (Annexure-A), 23 persons have been declared successful for the vacancies of Telephone Operators. That means 7-9 vacancies are still unfilled, and under the circumstances, we dispose of this OA with the directions to the respondents to prominently readvertise the aforementioned 7-9 vacancies of Telephone Operators specifically and only for visually handicapped candidates, inviting applications and thereafter complete the selection for the same within 3 months from the date of receipt of a copy of this order."

2. Counsel of the respondents has taken us to the various correspondence and pointed out that there is now one vacancy available which would be filled up by appointing some visually handicapped person. In view of this CP is dropped. Notices are discharged.

(KULDIP SINGH)
Member (J)

(V.K. MAJOTRA) | S. Y. O.Y. Vice Chairman (A)

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